## In the National Company Law Tribunal, New Delhi Registrar

CP No. 923/2015

SECTION OF THE COMPANIES ACT: 391(2) & 394

## In the matter of:

M/s. ANM Fincap Pyt. Ltd. & ors.

..... Petitioner

Order deliver on 11.09.2017

Coram: Shiv Ram Bairwa, Registrar

:

For the Petitioner (s) :

Shri Atul Patni, Advocate

For the Regional Director:

Shri Manish Raj, Company Prosecutor

For official Liquidator

None Appeared

## **ORDER**

This matter was filed before Hon'ble High Court of Delhi received on transfer to this Tribunal pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The petitioner has filed two sets of the petition on 17.4.2017. OL has filed its report on 4.5.2017 and RD has filed its report on 23.8.2017.

The petitioner has yet not filed compliance affidavit in terms of order dated 19.4.2017.

List the matter before the Hon'ble Principal Bench on 18.9.2017.

(Shiv Ram Bairwa) Registrar